

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S . G . S H A H

Petition(s) for Special Leave to Appeal (Civil) No(s).10711/2006

(From the judgment and order dated 27/03/2006 in CMWP No.57094/2005  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV PUJAN PRASAD

Petitioner(s)

V E R S U S

STATE OF U.P. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/04/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Chaudhary,Adv.

For Respondent(s) Mr. Anil Kaushik, Adv.  
for Mr. Praveen Swarup,Adv.

U P O N h e a r i n g c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g  
O R D E R

Petitioner may take appropriate steps as per earlier  
order before 10th May, 2007.

List the matter on 10th May, 2007.

(S.G.SHAH)

Registrar